

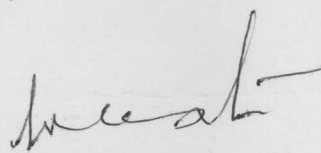
OA 962/03

01.06.07

Hon Mr P.K. Chatterji AM

None for the applicant even on revised call. Sri A.K. Sinha for the respondents. It is seen that on the last two occasions also applicants Counsel ^{was} ~~is~~ absent.

The OA is dismissed in default and for non prosecution.


AM

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